

Title: Introduction of the Constitution (Scheduled Tribes) Order Bill, 1999. (Amendment of the Schedule)

15.40 1/2hrs.

SHRI BIR SINGH MAHATO (PURULIA): I beg to move for leave to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950.

MR. CHAIRMAN: The question is :

"That leave be granted to introduce a Bill further to amend the Constitution (Scheduled Tribes) Order, 1950."

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The motion was adopted.

SHRI BIR SINGH MAHATO: I introduce the Bill.

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